

1	2	3	4
West Bengal	—	14	—
Delhi	11	—	—
Total	331	80	607

[English]

Installation of Automatic Telephone Exchange at Chumokedima, Nagaland

5569. SHRI SHIKIHO SEMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal for installation of an Automatic Digital Telephone Exchange at Chumokedima, Nagaland; and

(b) if so, the time by which it will start functioning?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) During 1991-92 subject to availability of equipment.

Offices of Delhi Administration Observing six days a week

5570. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain public dealing offices of Delhi Administration are observing six days a week;

(b) if so, the names of these offices;

(c) whether there is any proposal to

introduce six days a week functioning in some more such offices in Delhi; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d). The information is being collected and will be laid on the Table of the House.

Proposals for Promotion of Seeds

5571. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether various developmental proposal for promotion of seeds in Vidarbha region of Maharashtra are pending clearance of the National Seeds Development Corporation;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) and (c). Do not arise.

Reconstitution of Delhi Telephone Advisory Committee

5572. SHRIGUMAN MALLODHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to re-constitute the Telephone Advisory Committee for Delhi;

(b) if so, when will it be re-constituted; and

(c) whether Government propose to include retired Government servants who are social workers also in the re-constituted Telephone Advisory Committee and if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) and (c). The policy on constitution of Telephone Advisory Committees is being reviewed. The Committee for Delhi will be reconstituted after the policy is finalised.

Purchasing of Groundnut Oil by NDDB

5573. SHRI H.C. SRIKANTAI AH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether groundnut oil purchase made by NDDB at terminal markets has helped the growers in getting proper price for their produce; and

(b) if not, whether Government are contemplating to purchase groundnut oil through NDDB at producing centres directly?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). NDDB buys groundnut oil from the open market both at terminal centres like Bombay and producing centres like Rajkot, Madras, Hyderabad and Bangalore as well as from the cooperatives associated with it at ruling market prices. Since the oil available in the terminal markets is supplied from the producing centres, the prices paid

for oil purchases at terminal markets get reflected as higher oil prices in producing centres and thereby as better prices to growers. Simultaneously, to ensure remunerative prices to farmers purchase of groundnuts is undertaken through the oilseeds growers cooperatives associated with NDDB.

[*Translation*]

Elections to Delhi State Co-operative Bank Limited

5574. SHRI R.L.P. VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether elections to the Delhi State Co-operative Bank Limited have not been held for the last several years;

(b) if so, the details thereof and the reasons therefor;

(c) the action taken by Government in this regard;

(d) whether complaints about irregularities in the Bank have been received;

(e) if so, action taken in this regard; and

(f) if no action was taken the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The elections to the Delhi State Co-operative Bank Limited were last held in January, 1985. The Delhi Administration proposed amendments to the bye-laws of the Bank relating to election and composition of the Board of Directors. This has been challenged in the Hon'ble High Court, Delhi and the matter is presently *sub-judice*.

(d) to (f). The Delhi Administration has received complaints about the working of the